IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

25. IA-3540/2022
IN C.P. (IB)/1395(MB)2020

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES: M/S SRC Chemicals Private Limited
Vs
M/S Isinox Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

The Court is convened through Video Conference.

1. Mr. P. Ram Pugaliya a/w Ms. Chandni Shaikh i/b Parks Legal, Ld. Counsel for the Petitioner present. Ms. Krishi Jain i/b Ragini Singh & Associates, Ld. Counsel for the Respondent present.
2. **IA-3540/2022:** This is an application filed for revival/restoration of C.P. (IB)/1395(MB)2020 which was dismissed as withdrawn on 29.04.2022. The reasons stated in the Application are satisfactory, therefore, Company Petition No.1395/2020 is hereby **restored**. Accordingly, **IA-3540/2022 is allowed and disposed of.**
3. List the C.P.(IB)/1395(MB)2020 for hearing on **09.04.2023.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR